

STATEMENT BY MINISTER

Delay in laying the twenty-sixth report by the Deputy Commissioner for Linguistic Minorities in India

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): Madam Deputy Chairman, the Twenty-sixth Report of the Deputy Commissioner for Linguistic Minorities in India pertaining to the period July 1985 to June, 1986 in the printed form was received in the Ministry of Welfare in September, 1989. Thereafter, relevant extracts of the Report were sent to the concerned Central Ministries and State Governments/Union Territories for their comments. The process was complete on 2nd July, 1991. The copies of the Report were sent to the Rajya Sabha Secretariat on 12th July, 1991. I assure the House that in future the explanatory statements concerning all these things will be tabled in time. This much I assure

THE DEPUTY CHAIRMAN: Satisfied?

SOME HON. MEMBERS: Yes.

SHRI P UPENDRA (Andhra Pradesh): Madam, this is 1985 Report. The remarks have come in 1991. How can we be satisfied?

SHRI MURASOLI MARAN (Tamil Nadu): This Ministry is Rip Van Win-kli Ministry So, we excuse it.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, that Report related to 1985-86. And it was submitted to the Ministry in 1989. And it was submitted to the Rajya Sabha in 1991. It merely stated the facts but did not give the reasons. We are not satisfied. But then, since he is Mr. Sitaram Kesri, we cannot press further.

THE DEPUTY CHAIRMAN: Thank you very much for being kind to Sitaramji. Actually he came yesterday and he wanted to say. He gave the explanation. I hope next time it would not happen.

SHRI V. GOPALSAMY (Tamil Nadu) Madam, because he is supporting the Mandal Commission, we are not pressing.

THE DEPUTY CHAIRMAN: Now Special Mentions. Shri Prakash Ambedkar. He is not there. Oh, you are there. Orientation has changed. You were somewhere here and went over there.

SHRI PRAKASH YASHWANT AMBEDKAR (Nominated): I am in the middle. (Interruptions)

THE DEPUTY CHAIRMAN: He was left of the centre before.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, your orientation must be changed now.

THE DEPUTY CHAIRMAN: My orientation is always in the centre and straightforward.

SPECIAL MENTIONS

Hanging of two boys and one girl in Meharana, near Mathura, Uttar Pradesh.

SHRI PRAKASH YASHWANT AMBEDKAR (Nominated): Madam Deputy Chairman, I want to refer to the incident of hanging of two Scheduled Caste boys and one Jat girl which took place in Village Mehrana, Uttar Pradesh. Madam, this incident has shocked the nation and has spread fear in the Scheduled Caste communities. Atrocities on Scheduled Castes take place daily. Some of them are noted and action is taken on them. But many, due to fear, are not reported, and no action is taken against them. What is more glaring in this case is that the Panchayat of the village Mehrana sat and discussed as to how the punishment should be inflicted. One aspect of it is that the State Government and the Central Government have assured that proper action will be taken against those who